

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 02.09.2022**

**Misc. Application No. 880 of 2021**  
**And**  
**Misc. Application No. 881 of 2021**  
**And**  
**Appeal No. 513 of 2021**

Anoop Jain ..... Appellant

Versus

Securities and Exchange Board of India ... Respondent

Mr. Prakash Shah, Advocate with Mr. Kushal Shah, Chartered Accountant i/b Prakash Shah & Associates for the Appellant.

Mr. Manish Chhangani, Advocate with Ms. Samreen Fatima, Advocate i/b The Law Point for the Respondent.

**With**  
**Misc. Application No. 882 of 2021**  
**And**  
**Misc. Application No. 883 of 2021**  
**And**  
**Appeal No. 514 of 2021**

Anoop Jain (HUF) ..... Appellant

Versus

Securities and Exchange Board of India ... Respondent

Mr. Prakash Shah, Advocate with Mr. Kushal Shah, Chartered Accountant i/b Prakash Shah & Associates for the Appellant.

Mr. Manish Chhangani, Advocate with Ms. Samreen Fatima, Advocate i/b The Law Point for the Respondent.

**With**  
**Misc. Application No. 884 of 2021**

**And**  
**Misc. Application No. 885 of 2021**  
**And**  
**Appeal No. 515 of 2021**

Ritu Jain ..... Appellant

Versus

Securities and Exchange Board of India ... Respondent

Mr. Prakash Shah, Advocate with Mr. Kushal Shah, Chartered Accountant i/b Prakash Shah & Associates for the Appellant.

Mr. Manish Chhangani, Advocate with Ms. Samreen Fatima, Advocate i/b The Law Point for the Respondent.

**With**  
**Misc. Application No. 949 of 2021**  
**And**  
**Appeal No. 556 of 2021**

Ms. Ammaji Anumolu & Anr. .... Appellants

Versus

Securities and Exchange Board of India ... Respondent

Ms. Saachi Purohit, Advocate for the Appellants.

Mr. Manish Chhangani, Advocate with Ms. Samreen Fatima, Advocate i/b The Law Point for the Respondent.

**ORDER :-**

1. Adjourned on the request of the learned counsel for the appellants. List on September 23, 2022.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on

the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M. T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

02.09.2022  
PTM